

plaints regarding fabrication of documents. As and when such complaints are received, they are investigated through the State Govt. or other agencies. In two such recent cases pension has been cancelled on the basis of such investigation.

[English]

#### **Commission on Bonded Labour**

614. SHRI G.S. BASAVARAJ:  
SHRI M.V.  
CHANDRASHEKARA  
MURTHY:  
SHRI V. SREENIVASA  
PRASAD:  
SHRI TEJ NARAYAN SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to constitute a commission to look into the problems of bonded labour; and

(b) if so, the terms and composition of the proposed commission?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). A proposal to this effect is under examination.

#### **Finalisation of Eighth Five Year Plan**

615. SHRI G.S. BASAVARAJ:  
SHRI MANDHATA SINGH:  
SHRI INDRAJIT GUPTA:  
SHRI UTTAM RATHOD:  
SHRI CHITTA BASU:  
SHRI PRATAP SINGH:  
SHRI SUDHIR GIRI:  
PROF. MADHU DANDAVATE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to make any changes in the Approach to the Eighth Five Year Plan;

(b) if so, the details of the changes likely to be made;

(c) when the Eighth Five Year Plan document is likely to be ready; and

(d) whether the Government are thinking of a Plan holiday; if so, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). The exercises relating to the formulation of the Eighth Five Year Plan are underway. The Plan document is expected to be ready by the end of March, 1991. It will be laid on the Table of the House after it is considered and endorsed by the National Development Council.

(d) No, Sir.

#### **White Paper on Situation in Kashmir, Punjab and Assam**

616. SHRI Y.S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to issue a White Paper on the situation in Kashmir, Punjab, Assam and Ram Janam Bhoomi-Babri Masjid dispute; and

(b) if so, the time by which these are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.